GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
RAJYA SABHA
UNSTARRED QUESTION NO-1895
ANSWERED ON-14/12/2021

PM-KUSUM SCHEME

1895#.SHRI SATISH CHANDRA DUBEY

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) whether it is a fact that Government has started a demand based Centrally aided scheme called as Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PMKUSUM);
(b) if so, the details of provisions, targets and Central aid earmarked for it and its Statewise achievements;
(c) the details of schemes prepared by the State Government of Bihar and demands made by it; and
(d) whether there is a provision for purchase of power generated under this scheme, if so, whether resources have been prepared for the States which have formulated policies in this regard?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

(a) & (b) The Ministry of New and Renewable Energy (MNRE) is implementing Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM), which is a demand driven Scheme. The scheme has three components:

(i) Component-A: installation of aggregated 10,000 MW capacity of small solar power plants, each of capacity up to 2 MW on the barren/fallow land of the farmers;
(ii) Component-B: installation of 20 lakh standalone off-grid solar water pumps; and
(iii) Component-C: solarization of 15 lakh existing grid-connected agriculture pumps including through feeder level solarisation.

For Component-B and Component-C, Government of India is providing central financial assistance of 30% of the benchmark cost or cost discovered through tender, whichever is lower, for installation of standalone solar pumps. In case of North-Eastern States including Sikkim; hilly States of Himachal and Uttarakhand; UTs of Jammu and Kashmir, Ladakh, Andaman & Nicobar Island and Lakshadweep, higher central financial support of 50% of benchmark cost or cost discovered through tender, whichever is lower, is being provided.

Under the Scheme, 30.8 GW solar power capacity will be created by 2022 with central financial support of Rs. 34,035 Crore including the service charges payable to implementing agencies.

Component-wise and state-wise details of the sanctions issued and capacities achieved under PM-KUSUM Scheme are placed at **Annexure.**

(c) No demand has been received from the state of Bihar for sanction of capacities under the three components of PM-KUSUM Scheme.

(d) The Scheme has provision for purchase of solar power generated by small solar power plants installed under Component-A and surplus solar power fed back into the grid by farmers under Component-C by the Electricity Distribution Companies (DISCOMs). For the solar power plants installed under Component-A of the Scheme, the MNRE will provide Procurement Based Incentives to the DISCOMs @ Rs. 0.40 per unit purchased or Rs. 6.6 lakh per MW of capacity installed, whichever is less, for a period of five years from the commercial operation date of the solar power plant, for which sufficient budgetary provisions have been made in the Scheme.

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Annexure referred in reply to Part (a) and (b) of the Rajya Sabha Unstarred Question No. 1895 to be answered on 14.12.2021 on '***PM-KUSUM Scheme***'

PM KUSUM Sanctions and Achievements as on 30.11.2021

S. No.	State	Component-A (MW)		Component-B (Nos)		Component-C (Nos)		
		Sanctioned	Installed	Sanctioned	Installed	Sanctioned (IPS)	Sanctioned (FLS)	Installed
1	Andhra Pradesh	0	0	0	0	0	50000	0
2	Arunachal Pradesh	0	0	50	0	0	0	0
3	Assam	50	0	1000	0	500	0	0
4	Chhattisgarh	30	0	20000	0	0	0	0
5	Delhi	62	0	0	0	550	0	0
6	Gujarat	500	0	3424	450	7000	500	0
7	Goa	50	0	200	0	11000	0	0
8	Haryana	65	0	37000	22040	0	32927	0
9	Himachal Pradesh	20	10	950	180	0	0	0
10	Jammu & Kashmir	5	0	5000	0	0	0	0
11	Jharkhand	50	0	11000	6711	500	10000	0
12	Karnataka	500	0	10500	314	0	250000	0
13	Kerala	40	0	100	0	100	2000	0
14	Ladakh	0	0	600	0	0	0	0
15	Madhya Pradesh	300	0	57000	7234	20000	175000	0
16	Maharashtra	500	0	100000	0	0	250000	0
17	Manipur	0	0	150	10	0	0	0
18	Meghalaya	5	0	200	35	0	10000	0
19	Nagaland	0	0	50	0	0	0	0
20	Odisha	500	0	5700	566	0	0	0
21	Puducherry	7	0	0	0	0	0	0
22	Punjab	220	0	12000	6037	0	25000	0
23	Rajasthan	1200	10	65000	23700	12500	25000	1026*
24	Tamil Nadu	75	0	6100	1016	20000	0	0
25	Telangana	500	0	0	0	0	65000	0
26	Tripura	5	0	3100	421	2600	0	0
27	Uttar Pradesh	225	0	20000	6384	0	30000	0
28	Uttarakhand	0	0	338	0	200	0	0
29	West Bengal	0	0	0	0	700	0	0
	Total	**4909**	**20**	**359462**	**75098**	**75650**	**925427**	**1026**

*Installed Under IPS